

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 106 of 2013

Dated : 7th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Maninder Singh Dy. Director
PSERC

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **24th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member